

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP 382/2001

in

OA 2241/1999

New Delhi this the 10th day of January, 2002

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

IN THE MATTER OF :

1. Sh. Bhuvan Chand
2. Sh. Anil Kumar Sharma
3. Sh. Hari Singh
4. Sh. Natra Pal Singh
5. Sh. Surendra Bahadur Lal
6. Sh. Omprakash Singh
7. Sh. Rashid
8. Sh. Alok Saxena
9. Sh. Naresh Kumar
10. Sh. Satyabir Singh
11. Sh. Ch. Ram Prasad
12. Sh. Pratap Singh Rawat
13. Sh. Bhagwat Singh
14. Sh. Atul Parihar
15. Sh. Ram Niwas Rana
16. Sh. Ganga Dutt

36

17. Sh. Vijay Mehra
18. Sh. Trilok Chandra Pandey
19. Sh. Mahipal Singh
20. Sh. Hira Lal
21. Sh. Sudhir Sharma
22. Sh. Bhupinder Singh Sondhi
23. Sh. Yashpal Singh Rawat
24. Sh. Satish Kumar
25. Sh. Muni Ram
26. Sh. Jeet Singh
27. Sh. Dal Chand Kumar
28. Sh. Vijay Bhatia
29. Sh. Birkhodar Singh Negi
30. Sh. Chetan
31. Sh. Vijay Pal
32. Sh. Ajay Kumar
33. Sh. Dileep Kumar
34. Sh. Parvez. Sabir
35. Sh. Ravinder Kumar Verma
36. Sh. Anil Mathur
37. Sh. Johan Singh
38. Sh. Devender Kumar Kansotiya
39. Sh. Roshan Lal
40. Sh. H.K. Verma
41. Sh. Bal Raj Nagpal
42. Sh. Ajay kakkar

43. Sh. Dilbagh Singh
44. Sh. Rakesh Kumar
45. Sh. Kailash Singh Negi
46. Sh. Mukesh Sharma
47. Sh. Charan Jeet Singh Bhatia
48. Sh. Ashok Kumar Singh
49. Sh. Ajay Kumar Verma
50. Sh. Sushil Kumar Sharma
51. Sh. Ajit Singh
52. Sh. Tilak Ram Mourya
53. Sh. Atul Kumar Jain
54. Sh. Narendra Kumar Dahiya
55. Sh. Krishan Kumar
56. Sh. Surinder Pal Sharma
57. Sh. Rajinder Singh Bhati
58. Sh. Anand Singh
59. Sh. Atul Rishi Bhatnagar
60. Sh. Rajeev Kumar Srivastav
61. Sh. Anil Kumar Vaish
62. Sh. Ram Parsad.
63. Sh. Harainder Kumar Sharma

All the applicants are working
as 'Floor Assistants'
with Doordarshan Kendra

NEW DELHI

... ... **APPLICANTS**

(By Advocate Shri Anil Suhrabardy)

Versus

1. Mr. Pawan Chopra
Secretary – Union of India
Ministry of Information & Broadcasting
Shastri Bhavan
NEW DELHI

2. Mr. Anil Bazel
Chief Executive Officer - Prasar Bharti
Doordarshan Kendra, Doordarshan Bhavan
Mandi House, Copernicus Marg
NEW DELHI-110 001

3. Mr. D.V.S. Ranga
Deputy Director General
Doordarshan Kendra, Doordarshan Bhavan
Mandi House, Copernicus Marg
NEW DELHI-110 001

4. Mr. R.K. Singh
Director of Administration
Doordarshan Kendra, Doordarshan Bhavan
Mandi House, Copernicus Marg
NEW DELHI-110 001

5. Mr. Basharat Ahmad
Director of Delhi Doordarshan Kendra
Aakashwani Bhavan, Sansad Marg
NEW DELHI-110 001

.. Respondents

(By Advocate Shri S.M. Arif)

O R D E R (ORAL)

(Hon'ble Shri S.R.Adige, Vice Chairman (A)

Heard both sides.

2. In the light of the respondents Order dated 5.3.2001 (Annexure R-1), it cannot be said that the respondents are in contempt of the Tribunal's order dated 6.11.2000 in OA 2241/1999, having regard to the Hon'ble Supreme Court ruling in J.S.Parihar Vs.G.Duggar and others (JT 1996(9) SC 608). If applicants are aggrieved by the respondents order dated 5.3.2001, it is open to them to assail the same separately in accordance with law, if so advised.

3. Giving liberty as aforesaid, the C.P. is dropped. Notices discharged.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Vice Chairman (J)

Adige
(S.R. Adige)

Vice Chairman(A)

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